

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-06/2005/13667/A

From :- Shri Saptarshi Garg,
Jt. Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Sri Mridul Kumar Kalita,
District and Sessions Judge,
Jorhat.

Dated Guwahati the nd 22 December, 2022

Sub: **Winter vacation.**

Ref:- Your letter No.JJA/13687/2022 dtd 22.12.2022

Sir,

With reference to the above, I am directed to inform you that you have been allowed to avail **the winter vacation from 26.12.2022 to 31.12.2022 along with station leave permission, with the official vehicle, at own cost, from the evening of 23.12.2022 till morning of 02.01.2023.** The next senior most Judicial officer available at the station will remain in charge of your Court and office in your absence.

Yours faithfully,

sd/-

JT. REGISTRAR (VIGILANCE)

Memo NO. HC. VII-06/2005/13668-13669/ A dated , 22-12-2022

Copy forwarded for information to:

1. The Principal Accountant General (A&E), Assam, Beltola, Guwahati-29.
2. The Project Manager, Gauhati High Court.


JT. REGISTRAR (VIGILANCE)